

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. No. 74/241/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017**

Name of the Company: Altaf Mohmadhabib Sareshwala & Ors.  
V/s.  
M.H. Valves Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	HARDIK P. MEHTA	ADVOCATE		(Signature)
2.		(FOR RESPONDENTS)		

## ORDER

None present for Petitioners. Learned Advocate Mr. Hardik Mehta present for Respondents.

Vakalatnama filed by Learned Advocate Mr. Hardik Mehta for Respondents no. 1 to 7.

For hearing before admission 16.08.2017.

**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 7th day of July, 2017.